NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 7(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY:

Tilak Raj Saxhdeva

V/s.

M/s. Safe System India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NC	D. NAME	DESIGNATION	REPRESENTATION	N SIGNATURE
2.	Sh. Vixend Tasun Meb Shelly Kha		W.) Respondent No. 9 & 11	Yakun Mehtes
4.	S.K. Givi	, Adv for Les	pondent No. 9 & 1 for Pchiham	11 Tous Vivuely
7.	Ashole Shai	Kr. Stryl Lendra, com	pany Secretary.	Resp. 182 Shoulendry simps
?.	Arush	Pathania	A 1 A	Red. 8210 Sh

Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 07.09.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

4th August, 2016 (P.K. SUD)